

SLP(Crl.)No. 1428 OF 2003
ITEM No.46

Court No. 7

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1428/2003

(From the judgement and order dated 14/02/2002 in CRL.Misc. 523-MA/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF PUNJAB

Petitioner (s)

VERSUS

JASBIR SINGH & ORS.

Respondent (s)

(With Office Report)

Date : 06/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)

Mr.Sudhir Walia, AAG Punjab

Mr. Bimal Roy Jad,Adv.

For Respondent (s)

Mr. S.K. Sabbarwal,Adv.(Not Present)

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

(Vijay Kumar Sharma)(Suraj Parkash)
AR cum PS to Hon.Judge Court Master